

5. Gowadi-Delakhari (MP)
6. Sarkaghat-Lambargaon, Himachal Pradesh (HP)
7. Hamirpur-Sundernagar (HP)

(c) Survey expenditure is maintained region-wise by ONGC. The total expenditure on surveys during the year 1995-96 to 1997-98 is as under:—

NRBC (includes HP and UP) :	Rs. 81.34* crores
WRBC (includes Rajasthan, MP&Gujarat) :	Rs. 151.81* crores

(\*includes expenditure on surveys in respect of Joint Venture also).

ONGC has incurred a sum of Rs. 14.68 crores on exploratory drilling during the year 1995-96 & 1996-97 in MP.

The expenditure incurred by OIL for geoscientific surveys and exploratory drilling during the year 1995-96 to 1997-98 is Rs. 13.05 crores.

The amount spent by the consortium in block GN-ON-90/3 under Phase-I during 29.3.93 to 28.3.97 was Rs. 2.54 crores.

(d) Drilling of 2 wells in Madhya Pradesh has not resulted in oil or gas discovery. Drilling at Bilaspur is continuing. At other places, exploration data is at various stages of evaluation and results will be known as and when drilling is carried out and completed after fixing up the locations.

#### **Petrol Pumps on Highways in Bihar**

3741. PROF. AJIT KUMAR MEHTA:  
SHRI SURENDRA PRASAD YADAV  
(JHANJIHARPUR):

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to refer to reply USQ 2100 dated 9.6.98 regarding 'Petrol Pumps on Highways' and state:

- (a) whether applications have been invited for allotment of petrol pumps on highways in Bihar;
- (b) if so, the details thereof;
- (c) if not, the reasons for delay; and
- (d) the time by which the whole procedure for early opening of petrol pumps in Bihar is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) to (d) Yes, Sir. Oil companies

have invited applications for 189 retail outlet dealerships for locations on different State/National Highways in the State of Bihar with reference to the locations pending from various marketing plans including current retail outlet marketing plan 1996-98.

It generally takes about 1-2 years for commissioning of the dealership/distributorship from the issue of advertisement.

#### **Regional Language**

3742. SHRI VITHAL TUPE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government had issued any notification making all the offices of Government of India to correspond with public in regional languages and availability of all the forms and departmental literature for use of local people in regional languages;

(b) if so, whether the Government have also instructed all the Central Government Offices, corporation, companies undertakings, nationalised Banks to implement the provision of the notification dated 27.4.1960;

(c) if so, whether the Government have monitored the implementation of such instructions by the State Governments;

(d) if so, the outcome thereof;

(e) whether in Maharashtra such instructions are not being followed by the Central Government officers;

(f) if so, the reasons therefor; and

(g) the steps being taken by the Government to make it mandatory for all the Central Government offices located in Maharashtra to follow the instructions?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) No, Sir. Central Government has not issued any notification wherein instructions have been given to all offices of Central Government to correspond with Public in regional languages. However, in continuation of notification dated 27.4.1960, instructions have been issued on 25.3.1968 that the forms to be used by public should be made available in three languages i.e. in regional language, Official Language Hindi and English. In addition, instructions have been issued that name-plates, rubber stamps, letter headpads and logo etc. in region "A" and "B" should be prepared in bilingual form and in region "C" in three languages.

(c) and (d) No, Sir.

(e) No, Sir.

(f) Question does not arise.

(g) Implementation of Official Language is done through the spirit of restraint, patience and cooperation. However, all the Heads of Departments are responsible for implementation of Rules, Acts and Instructions in this regard. To keep a watch over this inspection of various offices are conducted from time to time.

#### › Terrorists Arrested by Delhi Police

3743. SHRI CHETAN CHAUHAN:  
SHRI CHAMAN LAL GUPTA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of terrorists, subversives and Pak spies arrested by the Delhi Police during each of the last three years till date;

(b) the number of such anti-national elements handed over to Jammu and Kashmir Police;

(c) the countries to which these terrorists belong and the action taken against them;

(d) whether some of such arrested persons had links with bureaucrats and police officials;

(e) if so, the details thereof;

(f) whether some of such terrorists/subversives in their interrogation revealed their involvement in political activities and transportation of the arms/ammunition and explosives; and

(g) if so, the details thereof and the action taken by the Union Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) The number of such persons arrested by Delhi Police during the period in question is as under:—

Year	Number of persons arrested
1995	28
1996	65
1997	40
1998 (upto 30.11.98)	64

(b) The requisite information is as under:

Year	Number
1995	8
1996	24
1997	3
1998 (upto 30.11.98)	Nil

(c) The requisite information is as under:

Switzerland	1
Iran	2
Pakistan	19
Bangladesh	4
Myanmar (Burma)	1
India	170
	197

Of these, 35 militants were handed over to Jammu and Kashmir and one each to Punjab, Maharashtra and Central Bureau of Investigation. Of the remaining, four were acquitted, two discharged, one convicted and 152 are facing trial in the court.

(d) No, Sir.

(e) Does not arise.

(f) and (g) With the arrest of some of the subversives during 1998, 25 incidents out of a total of 31 incidents of bomb-blasts in Delhi and 16 incidents of bomb-blasts in neighbouring States were solved. These arrests also led to recovery of 40 Kgs. of RDX, 60 Kgs. of explosives power, 3 Kgs. of PETN, 10 slabs of TNT, 2 hand grenades, 4 ABCD timers, 60 detonators, 2 AK series rifles and 69 pistols/revolvers. These arrested subversives have been, *inter alia*, charged of waging war against the Government of India.